

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 11.04.2022 (MONDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

### **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 996 of 2021	Rajesh Kedia Ex- director Ajanta Paper and General Products Ltd. Vs. Phoenix ARC Private Ltd Trustee of Phoenix Trust FY 15-14 & Anr.	Ayush Puri	Bhavana Duhoon Manaswi Agrwai-R1 Rajesh Kr. Mittal-R2

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Registrar**